

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

Policy Circular No. 24 /2004-2009

Date: 22/03/2005

Subject: Extension of the date for filing of application for grant/renewal of Star Status Certificate.

Attention is invited to Para 3.2 of Handbook of Procedures Vol.I 2004-09, wherein the last date for filing of application for grant of Star Status Certificate has been prescribed as 1st of March. A number of representations have been received in Hqrs as well as by Regional Licensing Authorities requesting for extending the last date for submission of such applications for obtaining the Status Certificate for the period 2004-05.

2. Recommendations have been received from some of the Regional Licensing Authorities as well suggesting that this date be extended upto 31st March 2005.

3. Taking into consideration these representations and suggestions received from the RLAs, it has been decided to extend the last date for submission of applications for grant/renewal of Status Certificate during 2004-05, upto 31st March 2005.

This issues with the approval of competent authority.

(M.K. Parimoo)
Dy. Director General of Foreign Trade

(F.No : 01/94/180/11/AM05/ PC-IV)

To
All concerned